

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: MACRO DAIRY VENTURES PRIVATE LIMITED Date of Commencement of Liquidation: 30-01-2026; List of Stakeholders as on Date: 09-09-2026; Name of IP: RAJESH MEHRU;
Process Number: 1; Last 5 digit of registration number: 14082

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs	8	1306022	8	1306022				NA
2	Liquidation costs incurred till date	6	63106	6	63106				NA
3	Secured financial creditors	1	4844645967	1	4844645967				Annexure 3
4	Unsecured financial creditors	1	86302563	1	32791452		53511111		Annexure 4
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)								NA
7	Operational creditors (Government Dues)	3	4213486	3	4209539		3947		Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	1	59033600	1	59033600				Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	1	103840	1	103840				Annexure 9
Total		21	4995668584	21	4942153526	0	53515058		